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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 5114/2021 and CM APPL. 15675/2021**

SOCIETY FOR TAX ANALYSIS AND RESEARCH..... Petitioner

Through: Dr. Avinash Poddar with Dr. Gaurav Gupta, Mr. Jaspal Singh Sethi and Mr. Suresh Aggarwal, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. N. Venkataraman, ASGI with Ms. Sonu Bhatnagar, Sr. Standing Counsel, Ms. Venus Mehrotra and Mr. Vaibhav Joshi, Advocates for respondent no. 1.
Mr. Sunil Agarwal, Sr. Standing Counsel with Mr. Tushar Gupta, Advocate for respondent no.4.
Mr. V.K. Singh, Advocate for respondent no.5.
Mr. Siddharth with Mr. Amit K. Agrawal, Advocates for respondent no.6.
Mr. Arvind Datar, Sr. Advocate and Mr. Zoheb Hossain, as *Amici Curiae*.

W.P.(C) 5177/2021 and CM APPL. 15892/2021

ANIL KUMAR GOEL & ORS. Petitioners

Through: Mr. Puneet Agrawal with Mr. Sanjay Sharma, Ms. Hemlata Rawat, Ms. Purvi Sinha and Mr. Gaurav Gupta, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. N. Venkataraman, ASGI with Ms. Sonu Bhatnagar, Sr. Standing Counsel, Ms. Venus Mehrotra and Mr. Vaibhav Joshi, Advocates for respondent nos. 1.
Mr. Abhishek Maratha, Sr. Standing Counsel for respondent no.2.

Mr. Arvind Datar, Sr. Advocate and Mr. Zoheb Hossain, as *Amici Curiae*.

CORAM:
HON'BLE MR. JUSTICE RAJIV SHAKDHER
HON'BLE MR. JUSTICE TALWANT SINGH

ORDER

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24.05.2021

[Court hearing convened via video-conferencing on account of COVID-19]

1. We have heard Mr. Puneet Agrawal, who appears for the petitioners in W.P. (C) 5177/2021 and Dr. Avinash Poddar, who appears for the petitioner, in W.P.(C) 5114/2021, in the opening.
2. Mr. N. Venkataraman, learned Additional Solicitor General, has commenced his arguments.
3. Furthermore, we appoint Mr. Arvind Datar, learned senior counsel, as Amicus Curiae, to assist the Court, in the captioned matters. Counsels-on-record, for the parties, will ensure that case papers are served on Mr. Datar during the course of the day, via e-mail.
4. List the matters, for further arguments, on 25.05.2021, albeit, at the end of the board.

RAJIV SHAKDHER, J

TALWANT SINGH, J

MAY 24, 2021

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W.P.(C) 5114/2021 and connected

Click here to check corrigendum, if any
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